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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No. 85/NCLT/AHM/2017 (New)  
Gujarat High Court C.P. No. 182/2006 in C.A. No. 313/2006 (Old)**

**Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017**

Name of the Company: Sunish Chandrakan Parikh.  
V/s  
Gujarat Investment Trust Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

**S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE**

1. PAVAN S-GODIAWALA ADVOCATE PETITIONER *Mulcaawala*
- 2.

**ORDER**

Learned Advocate Mr. Pavan Godiawala present for Petitioner. None present for Official Liquidator. None present for Regional Director.

List the matter on 04.12.2017.

*Manora*  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 21st day of November, 2017.

*B. Raveendra Babu 20.11.17*  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**